

**Mr. Speaker:** Is he referring to an individual case?

**Shri P. C. Borooah:** No, I am asking generally.

**Shri T. N. Singh:** I could not understand the question of payment in this question.

### Labour Co-operative Societies on Railways



\*471. { **Shri Man Sinh P. Patel:**  
**Shri Vishram Prasad:**

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 545 on the 3rd October, 1964 and state:

(a) whether final decisions have since been taken regarding the handing over of contracts of the value of less than Rs. 5 lakhs on the Railways to the Co-operative Societies formed by the Labour; and

(b) if so, the main features thereof?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) and (b). The minutes of the meeting between the representatives of the Ministries of the Railways and that of Community Development and Co-operation held on 12-8-1964, have since been finalised.

The Labour Co-operative Societies of actual workers are eligible to be entrusted with earthwork contracts upto a limit of Rs. 5 lakhs and other simple works of small magnitude relating to amenity works, staff quarters, maintenance works, etc. The Labour Co-operative Societies of actual workers have, however, to tender along with other contractors and they are not eligible for any preference in that respect.

**Shri Man Sinh P. Patel:** Is the Minister aware that for such labour co-operatives in the CPWD or in the State PWD departments, special concession of 5 per cent is allowed?

**Dr. Ram Subhag Singh:** Yes, Sir. We are aware of all these things.

**Shri Man Sinh P. Patel:** Would Government continue the same system of getting tenders for the stalls at the different stations?

**Dr. Ram Subhag Singh:** We are going to give preference to the co-operatives, but the preference will be according to the decision that we took on 12th August, 1964 in the meeting with the Ministry of Community Development and Co-operation.

**Shri Lahri Singh:** Before the contract is given to such co-operative societies, may I know whether it is ascertained that the society is formed of genuine labourers?

**Dr. Ram Subhag Singh:** That is our point, because we are not going to give it to any persons who are not genuine labourers. Our intention is that the co-operative must be of labourers.

**श्री श्रीकार लाल बेरवा :** मैं यह जानना चाहता हूँ कि इन सहकारी समितियों को क्या क्या फ़ेसिलिटीज़ दी जायेंगी—सिक्कूरिटी, लोन और पेमेंट के विषय में उनको क्या सुहूलियतें दी जायेंगी ।

**डा० राम सुभग सिंह :** इसमें ग्रॉन्स्ट मनी का केवल 50 प्रतिशत देने की बात है और इनिश्ल सिक्कूरिटी डिपॉजिट में उनकी आय का करीब पांच प्रतिशत की दर से काट लिया जायेगा ।

**श्री श्रीकार लाल बेरवा :** पेमेंट की फ़ेसिलिटी क्या होगी ?

**डा० राम सुभग सिंह :** जो काम होगा, उस के अनुसार मिलेगा ।

**श्री श्रीकार लाल बेरवा :** मेरा मतलब यह है कि बिल का पेमेंट एक महीने में होता है । क्या उनको पन्द्रह दिन में पेमेंट किया जायेगा ? इसके अलावा गवर्नमेंट पांच लाख के ठेके पर सहकारी समितियों को बचास हज़ार रुपये का काम शुरू करने के लिए

देती है। क्या उनको यह रूपया दिया जायेगा ?

**अध्यक्ष महोदय :** अगर सरकार उनको और फ़ेसिलिटीज नहीं देती है, तो मैं क्या कर सकता हूँ ?

**श्री श्रींकार लाल बेरवा :** इन फ़ेसिलिटीज के बिना वे काम नहीं कर सकती ।

**अध्यक्ष महोदय :** श्री मलिक ।

**Shri Rama Chandra Mallick:** May I know the number of labour co-operative Societies functioning in the railways at present?

**Dr. Ram Subhag Singh:** I require notice because a target has been laid down. We want vendors' co-operatives must have at least 25 workers, Labour contract societies for handling goods and parcels should have about 100 workers; labour societies for handling coal etc., should have at least 50 workers; labour contract and construction societies for execution of work should have at least 50 workers. As the different zonal railways are handling these detailed programmes. I will give this information after ascertaining the information from them.

**श्री राम सेवक यादव :** मैं जानना चाहूंगा कि श्रमिक सहकारी समितियों को ठेकेदारों के मुकाबले में कौन सी विशेष सुविधायें दी जायेंगी या दोनों के साथ समान व्यवहार होगा ।

**डा० राम सुभग सिंह :** जैसा कि मैंने कहा है, जहां तक अर्नेस्ट मनी का सवाल है, वह केवल पचास प्रतिशत जमा की जायेगी ।

**अध्यक्ष महोदय :** यही सवाल श्री श्रींकार लाल बेरवा का था ।

**श्री राम सेवक यादव :** मैं जानना चाहता हूँ कि निजी ठेकेदारों के मुकाबले में श्रमिकों की सहकारी समितियों को क्या सहूलियत दी जायेगी ।

**डा० राम सुभग सिंह :** मैं इसका जवाब दे चुका हूँ ।

#### Travel Concessions

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\*472. { **Shri Ram Sewak:**  
          { **Shri P. G. Sen:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Railway Board has announced travel concessions to participants in the different national meets to be held at different centres between November this year and January 1965; and

(b) if so, which are these national meets?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) Yes, Sir.

(b) A statement is placed on the Table of the House. [Placed in Library. See No. LT-3602/64].

**Shri Ram Sewak:** What is the quantum of the concession offered to these institutions?

**Dr. Ram Subhag Singh:** The nature of the concession was; first class travel on payment of second class mail fare; second class travel on payment of third class mail fare, and third class travel on payment of half third class mail fare; in the case of conferences return tickets are issued on payment of single fare.

**Shri Ram Sewak:** May I know what are the other institutions which have applied for such concessions and which have been refused?

**Dr. Ram Subhag Singh:** I will place a list of organisations. Those who have been granted, their number is 56. Those who had been refused are about 13; I will place the list on the Table.

**श्री यशपाल सिंह :** क्या यह सही है कि नवम्बर से लेकर जनवरी तक जो कन्सेशन दिया गया है, उसका मूल कारण यह है कि कांग्रेस के दोनों अधिवेशन इसी काल में होने वाले हैं ?